

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 56 of 2014

Jatlu Chauhan, son of Murgu Chauhan

... .. Petitioner

Versus

The State of Jharkhand

... .. Opposite Party

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CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

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Through Video Conferencing

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07/26.06.2020

1. Nobody appears on behalf of the petitioner.
2. Learned counsel for the State is present.
3. It is reported by the office that the link for the purposes of Video conferencing was sent to the learned counsel for the petitioner, but as of now his phone number is switched off.
4. However, by way of last indulgence, the matter is adjourned and is directed to be posted on 3<sup>rd</sup> July, 2020.

(Anubha Rawat Choudhary, J.)

Saurav